

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 827

TO BE ANSWERED ON WEDNESDAY, 26TH JUNE, 2019

DISCREPANCY IN EVM AND VVPAT

827. SHRI PRASUN BANERJEE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any discrepancy was found between the EVM and VVPAT machine counts in any of the constituencies in the recently concluded Lok Sabha elections; and
- (b) if so, the details thereof, constituency-wise and the corrective measures taken in this regard?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) and (b): The information is being collected and will be laid on the Table of the House.
